

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 134 of 2020

IN THE MATTER OF:

Macquarie SBI Infrastructure Investment

Pte Ltd. & Anr.

...Appellants.

Versus

Soham Renewable Energy India Pvt. Ltd. & Ors.

...Respondents.

Present:

For Appellant: Mr. Arun Kathpalia and Mr. Krishnendu Dutta, Sr. Advocate with Mr. Anurag Tandon, Ms. Saumay Kapoor, Mr. Manu Mishra and Ms. Sonam Gupta, Advocates.

For Respondent: Mr. Aditya Chatterjee and Mr. Nitya Kalyani, Advocate for R-1&8

Ms. Neha Mathen, Mr. Pradeep Nayak KSP, Mr. Sahilja Nujs, Ms. Varsha and Mr. R.V. Gautham, Advocates for R- 2 to 6.

Ms. Anuradha Agnihotri and Mr. Pritha Sri Kumar Iyer, Advocates

With

Company Appeal (AT) No. 135 of 2020

IN THE MATTER OF:

Macquarie SBI Infrastructure Investment

Pte Ltd. & Anr.

...Appellants.

Versus

K. Sadananda Shetty & Ors.

...Respondents.

Present:

For Appellant: Mr. Arun Kathpalia and Mr. Krishnendu Dutta, Sr. Advocate with Mr. Anurag Tandon, Ms. Saumay Kapoor, Mr. Manu Mishra and Ms. Sonam Gupta, Advocates.

For Respondent: Mr. Sonam Gupta, Advocate

Mr. Pradeep Nayak KSP, Ms. Shailja Nujs, Ms. Varsha,

Ms. Neha Mathen and Mr. Udaya Holla, Advocates for R-1-5.

Mr. Nitya Kalyani, Advocate for R-6-12.

Ms. Anuradha Agnihotri and Mr. R.V. Gautham, Advocates for R-13.

ORDER
(Virtual Mode)

12.01.2021 Due to paucity of time, the matter could not be taken up.

Let the matter be fixed 'For Hearing' on **05th February, 2021.**

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

SC/Kam.